

1	2	3	4
11.	Chhattisgarh	- 4	Submergence of forest areas in catchments of the dams.
12.	Uttar Pradesh	- 3	
13.	Gujarat	- 1	Decrease in forest cover in the state is due to private felling in the Tree Outside Forests areas.
14.	Chandigarh	- 0.22	
TOTAL		- 866.22	

Establishment of Recycling Units for Mercuric Toxic Waste

2027. SHRI AVINASH PANDE: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has estimated the details of the amount of toxic mercuric waste generated by the use of mercury lamps including Compact Fluorescent Lamp (CFL) and Fluorescent Tube Light (FTL);

(b) if so, the details thereof;

(c) whether Government has issued guidelines to States asking them to encourage establishment of recycling units for mercuric toxic waste;

(d) if so, the names of States issued guidelines in this regard;

(e) whether Government has sought any report on the status of the work;

(f) whether Government plans to frame new policies by providing incentives for safe disposal to the end consumers; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (g) MoEF has set up an Inter-Ministerial Group, comprising of representatives from the Ministry of Power, Ministry of Urban Development, Ministry of Environment and Forests, Central Pollution Control Board, Bureau of Indian Standards (BIS), Bureau of Energy Efficiency (BEE), Electric Lamps and Components and Manufacturer's Association of India (ELCOMA), and NGOs (TERI, Toxics Link) in order to establish a functional framework for management of mercury containing CFLs/FTLs in the country. MoEF has initiated a "Master Plan Study for collection, recycling and safe disposal of end of life mercury bearing lamps and associated electronics". This study is a public-private initiative with an objective to inventorise base line status of use, recovery and disposal of fluorescent lamps, international best practices, management options and proposed institutional framework.

Ministry of Environment and Forests has constituted a Task Force to evolve a policy on “Environmentally Sound Management of mercury in Fluorescent Lamps”. A Technical Committee, constituted by this Task Force, had prepared “Guidelines for Environmentally Sound Mercury Management in Fluorescent Lamps Sector”. These guidelines propose the best practice, at various levels, such as at manufacturer’s level and include aspects relate to mercury consumption, process technology, raw mercury distillation, on-site storage, treatment, recycling and disposal of mercury bearing wastes, mercury spill management. The best practices at consumer’s level include handling of used/broken lamps, consumer awareness pertaining to collection, transport, treatment and disposal of used fluorescent lamps.

Ministry of Environment and Forests and Central Pollution Control Board have written to all the State Governments and Union Territories to encourage establishment of recycling units so that the fused Compact Fluorescent Lamps (CFLs) and Fluorescent Tube Lights (FTLs) are properly collected and the mercury is recovered and recycled scientifically and safely.

Environmental Clearance for Versova-Bandra Sea Link Project

2028. SHRI AVINASH PANDE: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has received proposal for environmental clearance for Versova-Bandra Sea Link project proposed to be construct as a faster link between Bandra and Versova suburbs of Mumbai from the State Government of Maharashtra;

(b) the current status of the clearance sought; and

(c) how much time Government expects to complete the entire procedure?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) The Maharashtra State Road Development Corporation (MSRDC) has submitted a proposal to develop a sea link from Versova to Bandra in the suburbs of Mumbai for clearance under the Coastal Regulation Zone (CRZ) Notification, 2011. The proposal was examined by the Expert Appraisal Committee (EAC) in its meeting held on 9th-10th February, 2012. The Committee sought additional information viz. details of mangrove plantation, details of public consultation, likely impacts on Marine Environment, Fishing activity, traffic at connector points along with mitigation measures. MSRDC is yet to submit this information.

Diversion of Forest Land for Owk Reservoir

2029. SHRINANDI YELLAIAH: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state: